

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 325 OF 2016 &
IA No. 676 of 2016**

Dated: 2nd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s DSL Hydrowatt Pvt. Ltd.

.... Appellant(s)

Vs.

Himachal Pradesh State Electricity Regulatory Commission & Anr...

Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal,
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Mishra
Mr. Suraj Singh for R-1

Mr. Anand K. Ganesan for R-2

ORDER

IA No. 676 of 2016 (For interim orders)

List the IA.No.676 of 2016 for hearing on **04.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/vt